Name of the Corporate Debtor: SHELTREX KARJAT PRIVATE LIMITED; Date of Commencement of CIRP: 01-02-2023; List of Creditors as on: 19-06-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	936	5741997896	915	4687155774	31.17		1003096281	51745841	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	8452523171	2	8452523171	56.21		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	1048228241	5	933256487	6.21		114971754	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	321963592	3	321963592	2.14				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	653265518	15	643671721	4.28				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		962	16217978418	940	15038570745	100.00		1118068035	51745841	